

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
LOK SABHA
UNSTARRED QUESTION NO.2097
TO BE ANSWERED ON 14TH MARCH, 2023

QUALITY OF MILK

2097. SHRI JANARDAN SINGH SIGRIWAL:

WILL THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री
be pleased to state:

- (a) whether the Government has conducted any study on the quality of milk sold by leading dairy manufacturers in the country;
- (b) if so, the details thereof;
- (c) whether the Government has conducted regular tests on these manufacturers to check quality of their produce and if so, the details thereof;
- (d) the details of parameters to decide if the quality of milk or other dairy products are good and penalties imposed in case anyone is found producing adulterated or poor quality dairy product; and
- (e) the details of other steps taken by the Government to boost milk production in the country?

ANSWER

**THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI PARSHOTTAM RUPALA)**

(a) Yes Sir. Food Safety & Standards Authority of India (FSSAI) has conducted nation -wide surveillance on the quality of milk in the years 2011, 2016, 2018 and 2022.

(b) **National Milk Survey 2011 and 2016:**

FSSAI had carried out milk surveys in 2011 and 2016 with sample size of 1791 and 1663 respectively. These surveys were informative.

National Milk Quality Survey, 2018:

FSSAI conducted the National Milk Safety and Quality Survey in 2018 to identify hotspots of food safety non-compliances and milk adulteration, so that more intensified efforts for surveillance and enforcement could be taken up in such areas. The survey was carried out in 1103 cities covering all States and Union territories and a total of 6432 samples were collected both from the organized (retailers and processors) as well as the unorganized (local dairy farms, milk vendors and milk mandis). Samples were analyzed for presence of various adulterants / food safety parameters. The survey results showed that 156 samples were containing maltodextrin, 78 samples were containing sugar and other 12 samples were showing presence of adulterants like hydrogen peroxide (6 samples), detergents (3 samples), urea (2 samples) and neutralizers (1 sample) while none of the samples showed presence of any other adulterant including cellulose, glucose, starch and vegetable oil.

Milk Survey 2022:

FSSAI conducted the Surveillance on Milk to assess the presence of antibiotics, pesticide residues & heavy metals as per the limits given in FSSR and to identify the hotspots to get the location wise data of milk containing antibiotics, pesticides & heavy metals in concentration more than the prescribed limit in FSSR. 133 locations across 12 States were selected for sampling which included 10 States where the lumpy skin disease was prevalent and 2 States viz. Tamil Nadu and Karnataka were treated as control where there was no reported outbreak of lumpy skin disease. Out of 798 Milk samples; 654 samples were drawn from 10 States having prevalence of LSD and 144 samples were drawn from 2 States as control. 394 samples were of pasteurized packed samples and 404 unpasteurized (raw) loose samples were collected from the milk collection centre, chilling centre and point of sale. The surveillance revealed that out of the 798 samples, 21 were found non-compliant. 3 samples were found to be unsafe while 18 packed samples were found to be misbranded.

- (c) Surveillance of Food Business Operators including ones engaged with milk and milk products is conducted regularly through intensive surveillance drives by the States/UTs as per their surveillance plans. In case any substance is found which makes milk unsafe for consumption, penal action has been initiated against the defaulting Food Business Operators (FBOs) by the Food Safety Officers of States/UTs as per the provisions of FSS Act, 2006, Rules and Regulations made thereunder.
- (d) The standards of milk are specified in sub-regulation 2.1.2 of Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011. The details of enforcement samples of milk analyzed, found non-conforming and action taken for 2019-20, 2020-21 & 2021-22, are attached as **Annexure**.
- (e) The Department of Animal Husbandry and Dairying is implementing following Schemes to boost milk production in the country:
 - i. Rashtriya Gokul Mission
 - ii. Livestock Health and Disease Control
 - iii. National Animal Disease Control Programme
 - iv. National Programme for Dairy Development
 - v. Dairy processing and Infrastructure Development Fund
 - vi. Supporting Dairy Cooperative and Farmer Producer Organizations engaged in dairy activities
 - vii. Animal Husbandry Infrastructure Development Fund(AHIDF)

Annexure

The details of enforcement samples of milk analyzed, found non-conforming and penalties imposed during the year 2019-20, 2020-21 and 2021-22.

Financial Year	No. of Samples analysed	No. of samples found non-conforming	No. of cases launched (Civil/Criminal)	No. of Convictions	Penalty (inRs.)
2019-20	12538	4779	4561	688	9,05,85,125
2020-21	9717	3399	3082	524	6,62,12,595
2021-22	11371	3882	3729	1842	6,05,84,550
